

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No. 234/2018
in
OA No.4691/2014
MA No.605/2016**

New Delhi, this the 28th day of January, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Saunoo Kumar, Aged about 35 years
S/o Shri Ram Babu
R/o 2137, Katra Gokul Shah Sitaram Bazaar
Delhi – 110 006.

2. Jyotsna Gosa, Aged about 41 years
D/o Shri Swami Nath Gosa
R/o B-531, 32 Hastal Colony
Uttam Nagar,
New Delhi – 110 059. Petitioners

(By Advocate: Ms. Sonika Gill for Shri Yogesh Sharma)

VERSUS

1. Anshu Prakash
The Chief Secretary
Govt. of NCT of Delhi
5th Floor, Delhi Sachivalaya
New Delhi.

2. Rajendra Kumar
The Chairman
Delhi Subordinate Services Selection Board (DSSSB)
Govt. of NCT of Delhi
F-18, Karkardooma Institutional Area
Delhi – 110 092. Respondents.

(By Advocate: Shri Anuj Kumar Sharma)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Ms. Sonika Gill appearing as proxy counsel for Shri Yogesh Sharma, learned counsel for the petitioners submits that the respondents have complied with the order of this Tribunal. Accordingly, the Contempt Petition is closed. Notices issued to the respondents are discharged. However the applicants are at liberty to avail remedies, in accordance with law, if they are still aggrieved of the order passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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